



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग आठ

वर्ष ५, अंक ४९]

गुरुवार, डिसेंबर २६, २०१९/पौष ५, शके १९४१

[पृष्ठे १९, किंमत : रुपये २७.००

असाधारण क्रमांक १००

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Act, 2019 (Mah. Act No. XXX of 2019), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,  
Secretary (Legislation) to Government,  
Law and Judiciary Department.

### MAHARASHTRA ACT No. XXX OF 2019.

*(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 26th December 2019).*

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2020.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2020 ; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventieth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Appropriation Act, 2019. Short title.

Withdrawal of  
Rs.  
1,61,20,68,28,000  
out of the  
Consolidated  
Fund of the  
State for the  
Financial  
Year 2019-  
2020.

**2.** From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of sixteen thousand one hundred twenty crores, sixty eight lakhs, twenty eight thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2020, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

**3.** The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2020.

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
<b>A-EXPENDITURE ON REVENUE ACCOUNT</b>					
<b>General Administration Department</b>					
A-1	Governor and Council of Ministers	2012, 2013, Council of Ministers	...	1,50,00,000	1,50,00,000
A-6	Information and Publicity	2220, Information and Publicity	5,00,00,000	...	5,00,00,000
Total-General Administration Department			5,00,00,000	1,50,00,000	6,50,00,000
<b>Home Department.</b>					
B-1	Police Administration	2014, 2055, Police. 2070, Other Administrative Services	34,65,65,000	...	34,65,65,000
B-3	Transport Administration	2041, 3055, 3056, Taxes on Vehicles Road Transport Inland Water Transport	3,22,77,02,000	...	3,22,77,02,000
B-4	Secretariate and Other General Services	2045, 2052, Other Taxes and Duties on Commodities and Services Secretariat-General Services	93,30,000	...	93,30,000
Total-Home Department.			3,58,35,97,000	...	3,58,35,97,000
<b>Revenue and Forests Department.</b>					
C-5	Other Social Services	2217, 2225, 2235, 2250, Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Other Social Services	...	1,80,96,000	1,80,96,000

THE SCHEDULE  
(See sections 2 and 3)

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महाराष्ट्र शासन राजपत्र असाधारण भाग आठ, डिसेंबर २६, २०१९/पौष ५, शके १९४१

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
C-6	Relief on Account of Natural Calamities	2245, Relief on Account of Natural Calamities	52,50,36,44,000	25,34,82,000	52,75,71,26,000
C-7	Forest	2406, Forestry and Wild Life 2415, Agricultural Research and Education 2551, Hill Areas	1,96,10,96,000	...	1,96,10,96,000
		Total-Revenue and Forests Department.	54,46,47,40,000	27,15,78,000	54,73,63,18,000
		<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.</b>			
D-3	Agriculture Services	2401, Crop Husbandry 2402, Soil and Water Conservation 2406, Forestry and Wild Life 2415, Agricultural Research and Education	6,86,59,74,000	...	6,86,59,74,000
D-4	Animal Husbandry	2403, Animal Husbandry	18,25,00,000	...	18,25,00,000
D-5	Dairy Development	2404, Dairy Development	1,24,02,01,000	...	1,24,02,01,000
D-6	Fisheries	2405, Fisheries	53,00,85,000	...	53,00,85,000
D-7	Secretariate and Other Economic Services	2702, Minor Irrigation 3451, Secretariat-Economic Services	30,00,000	...	30,00,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	8,82,17,60,000	...	8,82,17,60,000
		<b>School Education and Sports Department.</b>			
E-2	General Education	2202, General Education	21,36,70,000	...	21,36,70,000

THE SCHEDULE  
(See sections 2 and 3)

महाराष्ट्र शासन राजपत्र असाधारण भाग आठ, डिसेंबर २६, २०१९/पौष ५, शके १९४१

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-School Education and Sports Department.	21,36,70,000	...	21,36,70,000
<b>Urban Development Department.</b>					
F-2	Urban Development and Other Advance Services	2053, 2070, 2217, 3054,	District Administration. Other Administrative Services Urban Development Roads and Bridges	1,96,73,00,000	1,96,73,00,000
F-3	Secretariat and Other Social Services	2230, 2235, 2251, 2406, 3475,	Labour and Employment Social Security and Welfare Secretariat-Social Services Forestry and Wild Life Other General Economic Services	17,62,000	17,62,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	1,50,00,00,000	1,50,00,00,000
			Total-Urban Development Department.	3,46,90,62,000	3,46,90,62,000
<b>Finance Department.</b>					
G-6	Pensions and Other Retirement Benefits	2071,	Pensions and Other Retirement Benefits	64,15,000	64,15,000
G-7	Secretariat and Other Social Services	2235, 2406,	Social Security and Welfare Forestry and Wild Life	13,00,00,000	13,00,00,000
			Total-Finance Department.	13,64,15,000	13,64,15,000
<b>Public Works Department.</b>					

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
H-3	Housing	2216, Housing	Rs. 70,00,00,000	Rs. ...	Rs. 70,00,00,000
H-5	Roads and Bridges	3054, Roads and Bridges	10,50,00,00,000	...	10,50,00,00,000
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works 2202, General Education 2203, Technical Education. 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2230, Labour and Employment 2403, Animal Husbandry 2405, Fisheries	8,00,00,00,000	...	8,00,00,00,000
Total-Public Works Department.			11,28,00,00,000	...	11,28,00,00,000
<b>Water Resources Department.</b>					
I-1	Interest Payments	2049, Interest Payments	...	75,00,00,000	75,00,00,000
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation 2406, Forestry and Wild Life 2701, Major and Medium Irrigation 2702, Minor Irrigation 2705, Command Area Development 2711, Flood Control and Drainage 2801, Power 3402, Space Research	39,70,00,000	...	39,70,00,000
Total-Water Resources Department.			39,70,00,000	75,00,00,000	75,39,70,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
<b>Law and Judiciary Department.</b>					
J-1	Administration of Justice	2014, Administration of Justice	10,39,65,000	7,07,33,000	17,46,98,000
Total-Law and Judiciary Department.			10,39,65,000	7,07,33,000	17,46,98,000
<b>Industries, Energy and Labour Department.</b>					
K-3	Stationary and Printing	2057, Supplies and Disposals 2058, Stationery and Printing 2406, Forestry and Wild Life	3,85,00,000	...	3,85,00,000
K-6	Energy	2801, Power 2810, New and Renewable Energy	10,00,00,00,000	...	10,00,00,00,000
K-7	Industries	2851, Village and Small Industries 2852, Industries 2853, Non-Ferrous Mining and Metallurgical Industries	20,00,00,000	...	20,00,00,000
K-8	Secretariat-Economic Services	3451, Secretariat-Economic Services	3,00,000	...	3,00,000
Total-Industries, Energy and Labour Department.			10,23,88,00,000	...	10,23,88,00,000
<b>Rural Development Department.</b>					
L-3	Rural Development Programmes.	2059, Public Works 2235, Social Security and Welfare 2406, Forestry and Wild Life 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment	5,70,00,000	...	5,70,00,000

THE SCHEDULE  
(See sections 2 and 3)

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महाराष्ट्र शासन राजपत्र असाधारण भाग आठ, डिसेंबर २६, २०१९/पौष ५, शके १९४१

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Other Rural Development Programmes			
	2515,	New and Renewable Energy			
	2810,	Roads and Bridges			
	3054,				
		Total-Rural Development Department.	5,70,00,000	...	5,70,00,000
		<b>Food,Civil Supplies and Consumer Protection Department.</b>			
M-2	Food, Storage and Warehousing	2408,	1,71,02,000	...	1,71,02,000
		Total-Food,Civil Supplies and Consumer Protection Department.	1,71,02,000	...	1,71,02,000
		<b>Social Justice and Special Assistance Department.</b>			
N-3	Welfare of Scheduled Caste and Scheduled Tribes,Other Backward Classes and Minorities.	2225, 2235,	5,40,07,01,000	...	5,40,07,01,000
		2406, 2801,			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Forestry and Wild Life Power			
N-6	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	2225,	36,000	...	36,000
		Total-Social Justice and Special Assistance Department.	5,40,07,37,000	...	5,40,07,37,000
		<b>Planning Department.</b>			
O-3	Rural Employment	2505,	3,000	...	3,000
O-24	District Plan-Sindhudurg	2202, 2203,	12,000	...	12,000
		General Education Technical Education.			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3051,	Ports and Light Houses				
3054,	Roads and Bridges				
3056,	Inland Water Transport				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
O-56	District Plan-Latur		5,000	...	5,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		<b>Total-Planning Department.</b>	20,000	...	20,000
		<b>Public Health Department.</b>			
R-1	Medical and Public Health	2210,	Medical and Public Health	...	5,01,51,73,000
		2211,	Family Welfare	...	
		2235,	Social Security and Welfare	...	5,01,51,73,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Public Health Department.	5,01,51,73,000	...	5,01,51,73,000
<b>Medical Education and Drugs Department.</b>					
S-1	Medical and Public Health	2210,	2,21,15,23,000	...	2,21,15,23,000
		Medical and Public Health			
		Total-Medical Education and Drugs Department.	2,21,15,23,000	...	2,21,15,23,000
<b>Tribal Development Department.</b>					
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2059,	74,30,13,000	...	74,30,13,000
		Public Works			
		2202,			
		General Education			
		2204,			
		Sports and Youth Services			
		2210,			
		Medical and Public Health			
		2211,			
		Family Welfare			
		2215,			
		Water Supply and Sanitation			
		2217,			
		Urban Development			
		2225,			
		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230,			
		Labour and Employment			
		2235,			
		Social Security and Welfare			
		2236,			
		Nutrition			
		2401,			
		Crop Husbandry			
		2402,			
		Soil and Water Conservation			
		2403,			
		Animal Husbandry			
		2405,			
		Fisheries			
		2406,			
		Forestry and Wild Life			
		2425,			
		Co-operation			
		2435,			
		Other Agricultural Programmes			
		2501,			
		Special Programmes for Rural Development			
		2505,			
		Rural Employment			
		2702,			
		Minor Irrigation			

THE SCHEDULE  
(See sections 2 and 3)

महाराष्ट्र शासन राजपत्र असाधारण भाग आठ, डिसेंबर २६, २०१९/पौष ५, शके १९४१

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Power			
		2801,			
		New and Renewable Energy			
		2810,			
		Industries			
		2852,			
		Roads and Bridges			
		3054,			
		Road Transport			
		3055,			
		Total-Tribal Development Department.	74,30,13,000	...	74,30,13,000
		<b>Co-operation, Marketing and Textiles Department.</b>			
V-1	Interest Payments	2049,		2,000	2,000
		Interest Payments		...	
V-2	Co-operation.	2070,	9,85,84,76,000	...	9,85,84,76,000
		Other Administrative Services			
		2235,			
		Social Security and Welfare			
		2406,			
		Forestry and Wild Life			
		2425,			
		Co-operation			
		2435,			
		Other Agricultural Programmes			
		2851,			
		Village and Small Industries			
		2852,			
		Industries			
		3451,			
		Secretariat-Economic Services			
		3456,			
		Civil Supplies			
		Total-Co-operation, Marketing and Textiles Department.	9,85,84,76,000	2,000	9,85,84,78,000
		<b>Higher and Technical Education Department.</b>			
W-2	General Education	2202,	20,95,01,000	...	20,95,01,000
		General Education			
W-3	Technical Education.	2203,	1,10,00,00,000	...	1,10,00,00,000
		Technical Education.			
W-4	Art and Culture	2205,	90,03,000	...	90,03,000
		Art and Culture			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
		Total-Higher and Technical Education Department.	1,31,85,04,000	...	1,31,85,04,000	
<b>Women and Child Development Department.</b>						
X-1	Social Security and Nutrition	2235, 2236, 2406,	Social Security and Welfare Nutrition Forestry and Wild Life	6,48,56,17,000	...	6,48,56,17,000
			Total-Women and Child Development Department.	6,48,56,17,000	...	6,48,56,17,000
<b>Water Supply and Sanitation Department.</b>						
Y-2	Water Supply and Sanitation	2215,	Water Supply and Sanitation	2,00,00,00,000	...	2,00,00,00,000
			Total-Water Supply and Sanitation Department.	2,00,00,00,000	...	2,00,00,00,000
<b>Skill Development and Entrepreneurship Department</b>						
ZA-2	Secretariat and Other Social Services	2203, 2230, 2235, 2251, 2406,	Technical Education. Labour and Employment Social Security and Welfare Secretariat-Social Services Forestry and Wild Life	1,000	...	1,000
			Total-Skill Development and Entrepreneurship Department	1,000	...	1,000
<b>Tourism and Cultural Affairs Department.</b>						

THE SCHEDULE  
(See sections 2 and 3)

महाराष्ट्र शासन राजपत्र असाधारण भाग आठ, डिसेंबर २६, २०१९/पौष ५, शके १९४१

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
ZD-4	Secretariat and Other Social Services	Forestry and Wild Life Tourism	2406, 3452,	25,00,00,000	25,00,00,000
		Total-Tourism and Cultural Affairs Department.		25,00,00,000	25,00,00,000
		<b>Minorities Development Department.</b>			
ZE-1	Minorities Development.	Secretariat-General Services District Administration. Miscellaneous General Services Art and Culture Social Security and Welfare Forestry and Wild Life	2052, 2053, 2075, 2205, 2235, 2406,	33,27,15,000	33,27,15,000
		Total-Minorities Development Department.		33,27,15,000	33,27,15,000
		<b>Other Backward Classes, Social and Educational Backward Classes, Vimukta Jatis, Nomadic Tribes and Special Backward Classes Welfare Department</b>			
ZG-3	Welfare of Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare	2225, 2235,	90,75,39,000	90,75,39,000
		Total-Other Backward Classes, Social and Educational Backward Classes, Vimukta Jatis, Nomadic Tribes and Special Backward Classes Welfare Department		90,75,39,000	90,75,39,000
		Total-A-Expenditure on Revenue Account		1,26,96,33,99,000	1,28,07,07,12,000
		<b>B-EXPENDITURE ON CAPITAL ACCOUNT Revenue and Forests Department.</b>			

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
C-10	Capital Expenditure on Economic Services	4406, 4415, 4701, 5475, 6401,	Capital Outlay on Forestry and Wild Life Capital Outlay on Agricultural Research and Education . Capital Outlay on Major and Medium Irrigation Capital Outlay on Other General Economic Services Loans for Crop Husbandry	4,000	...	4,000
			Total-Revenue and Forests Department.	4,000	...	4,000
D-9	Capital Expenditure on Fisheries	4405, 6405,	Capital Outlay on Fisheries Loans for Fisheries	47,00,00,000	...	47,00,00,000
			Total-Agriculture,Animal Husbandry,Dairy Development and Fisheries Department.	47,00,00,000	...	47,00,00,000
E-4	Capital Outlay on Education, Sports, Art and Culture	4202,	Capital Outlay on Education, Sports, Art and Culture	76,00,00,000	...	76,00,00,000
			Total-School Education and Sports Department.	76,00,00,000	...	76,00,00,000
F-5	Capital Expenditure on Social Services	4217, 5475,	Capital Outlay on Urban Development Capital Outlay on Other General Economic Services	4,50,00,00,000	...	4,50,00,00,000
			Total-Urban Development Department.	4,50,00,00,000	...	4,50,00,00,000

THE SCHEDULE  
(See sections 2 and 3)

महाराष्ट्र शासन राजपत्र असाधारण भाग आठ, डिसेंबर २६, २०१९/पौष ५, शके १९४१

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
<b>Public Works Department.</b>					
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, 4711, 5054,	Capital Outlay on Housing Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges	16,50,00,02,000 ...	16,50,00,02,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, 4202, 4210, 4217, 4225, 4235, 4250, 4405,	Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Urban Development Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities. Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services Capital Outlay on Fisheries	6,25,06,000 ...	6,25,06,000
H-9	Capital Outlay on Removal of Regional Imbalance	4202, 4210, 4250,	Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services	1,000 ...	1,000
			Total-Public Works Department.	16,56,25,09,000	16,56,25,09,000
<b>Water Resources Department.</b>					
I-5	Capital Expenditure on Irrigation	4402, 4701, 4702, 4711, 4801,	Capital Outlay on Soil and Water Conservation Capital Outlay on Major and Medium Irrigation Capital Outlay on Minor Irrigation Capital Outlay on Flood Control Projects Capital Outlay on Power Projects	7,52,03,34,000 ...	7,52,03,34,000
			Total-Water Resources Department.	7,52,03,34,000	7,52,03,34,000



THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Capital Outlay on Education, Sports, Art and Culture			
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Forestry and Wild Life			
		Capital Outlay on Co-operation			
		Capital Outlay on Major and Medium Irrigation			
		Capital Outlay on Minor Irrigation			
		Capital Outlay on Roads and Bridges			
			1,000	...	1,000
		Total-Tribal Development Department.			
		<b>Co-operation, Marketing and Textiles Department.</b>			
V-3	Capital Expenditure on Social Services	Capital Outlay on Co-operation	13,75,000	...	13,75,000
		Capital Outlay on Village and Small Industries.			
		Capital Outlay on Other General Economic Services			
V-4	Internal Debt of the State Government	Internal Debt of the State Government	...	2,000	2,000
V-5	Capital Expenditure on Economic Services	Loans for Co-operation	3,05,000	...	3,05,000
		Loans for Village and Small Industries.			
		Loans for Consumer Industries.			
		Loans for Other General Economic Service			
		Total-Co-operation, Marketing and Textiles Department.	16,80,000	2,000	16,82,000
		<b>Maharashtra Legislature Secretariat</b>			
ZC-3	Capital Expenditure on Economic Services	Capital Outlay on Housing	99,62,40,000	...	99,62,40,000

THE SCHEDULE  
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		7610, Loans to Government Servants, etc.			
		Total-Maharashtra Legislature Secretariat	99,62,40,000	...	99,62,40,000
		Total-B-Expenditure on Capital Account	33,13,61,14,000	2,000	33,13,61,16,000
		Grand Total	1,60,09,95,13,000	1,10,73,15,000	1,61,20,68,28,000